

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

107. I.A. 2437/2020

I.A. 12/2021

I.A. 560/2022

I.A. 1365/2023

I.A. 759/2024

IN

C.P.(IB)-1833(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: JM Financial Asset Reconstruction Co. Ltd.

V/s.

Jejani Pulp and Paper Mills Pvt Ltd

Appearance:

Adv. Maulik Chokshi. Advocate for the Applicant IA 759 of 2024, Adv. Nitesh Ramani for the Applicant in I.A 12/2021 and I.A. 560/2022, Adv. Sadab Jan a/w Adv. Kunal Chheda for the Respondent in I.A. 1365/2023 are present.

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 12/2021 I.A. 560/2022 I.A. 1365/2023

Heard the submissions on both sides. Parties sought to file their written submissions within a week. List on **12.06.2024** for filing written submissions.

I.A. 759/2024

The above Application has been filed by Liquidator for taking on record the progress report for the quarter ended on December 2023.

Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of**.

I.A. 2437/2020

At the request of the parties, list on **03.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)